

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 1759/2016**

New Delhi this the 18<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)  
Hon'ble Mr. V. N. Gaur, Member (A)**

Dr. Mahesh Kumar  
(Aged about 49 years),  
S/o. Late Sh. Umrao Singh (Assistant Director)  
R/o. B-315, Swarn Jayanti Puram  
G.D.A. Colony, Ghaziabad,  
Uttar Pradesh

....Applicant

(By Advocate : Mr. R. K. Shukla)

Versus

- 1) The Secretary,  
Union Public Service Commission  
Dholpur House, Shahjahan Road,  
New Delhi.
2. Union of India  
Through the Secretary,  
Ministry of Agriculture  
And Farmers Welfare  
Department of Agriculture,  
Cooperation & Farmers Welfare,  
Krishi Bhawan, New Delhi.
3. Sh. Jintu Das  
Senior Technical Assistant  
Directorate of Rice Development  
Patna, Bihar.

...Respondents

O R D E R (O R A L)

**Justice M. S. Sullar, Member (J)**

At the very outset the learned counsel intends to withdraw the O.A to enable the applicant to file a fresh O.A. at a subsequent appropriate stage.

2. Therefore, the O.A is hereby dismissed as withdrawn with the aforesaid liberty as prayed for.

(V. N. Gaur)  
Member (A)

(Justice M. S. Sullar)  
Member (J)

/Maya/